

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

23.

IA-2419, 2683 & 2701/2022  
in C.P.(IB)/76(MB)/2021

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 16.11.2022

NAME OF THE PARTIES: The Saraswat Co-operative Bank Ltd.  
v/s  
Orange Medicare Research Center Pvt. Ltd.

SECTION: 7, 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

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ORDER

The Court is convened through Video Conference.

1. CA IP Udayraj Patwardhan, Resolution Professional/Applicant in IA2683/2022/ Respondent in IA-2701 and 2419/2022 present in person. CA Hemantkumar Champaklal Shah, Ld. Authorised Representative in IA-2701/2022 and in IA- 2419/2022 present.
2. IA-2683/2022 has been filed by the Resolution Professional to place on record the updated list of Creditors of the Corporate Debtor. The same is taken on record and IA-2683/2022 is **disposed** of.
3. IA-2419/2022 has been filed by a Creditor whose claim has been rejected by the IRP on the ground that the submission of claim was delayed by 72 days. The Applicant prays that delay of 72 days in filing of claim may condone and consider the claim submitted.

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The delay is condoned and RP is directed to consider the claim submitted by the Applicant within a week as per law. IA-2419/2022 is **allowed** and **disposed** of.

3. IA-2701/2022 has been filed by a Creditor whose claim has been rejected by the IRP on the ground that the submission of claim was delayed by 51 days. The Applicant prays that delay of 51 days in filing of claim may condone and consider the claim submitted.

The delay is condoned and RP is directed to consider the claim submitted by the Applicant within a week as per law. IA-2701/2022 is **allowed** and **disposed** of.

Sd/-  
MANOJ KUMAR DUBEY  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)